

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH**

(18)

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 09/9/HDB/2020
NAME OF THE COMPANY	NCC Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Adv	9963101017	Raman

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai Sindhura	Advocate	9652159595	Advocate Sindhura
T.P.S. Harsha			

ORDER

Counsel for Petitioner is present. Ms. Sindhura, Advocate appeared for Corporate Debtor.

For filing vakalat and counter, time is requested.

Time is enlarged. Post the matter on 04.02.2020.


Member (J)

Binnu